

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 650/2001 /N  
CA No. 2609/2001

New Delhi, this the 5th day of February, 2002

Hon'ble Dr. A. Vedavalli, Member (J)  
Hon'ble Shri Govindan S. Tampi, Member (A)

HC Brahm Parkash  
S/o Shri Mange Ram  
R/o V&PO Gubhana  
Distt. Jhajjar (HARYANA)

...Applicant

(By Advocate Shri Arun Bhardwaj)

V E R S U S

1. Shri Ajay Raj Sharma  
Commissioner of Police  
Police Headquarters I.P.Estate  
New Delhi.

2. Pranab Nanda  
DCP, Hqrs (Estt.)  
I.P.Estate, New Delhi.

...Respondents

(By Advocate Shri Ajesh Luthra)

O R D E R (ORAL)

By Hon'ble Dr. A. Vedavalli, Member (J)

Learned counsel for the applicant seeks  
permission to withdraw the CP. Permission granted.

2. CP is dismissed as withdrawn.

3. So far as the OA is concerned, 1d.  
counsel for the applicant seeks and is allowed two  
weeks' time to file rejoinder.

4. List before JR on 4-3-2002 for completion  
of pleadings.

(GOVINDAN S. TAMPI)  
MEMBER (A)

(DR. A. VEDAVALLI)  
MEMBER (J)

/vks/

Rejoinder for OA  
OA not filed